

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

30(ND) 2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
20.04.2018.**

**NAME OF THE COMPANY: Bhanvi Buildtech Pvt. Ltd. &Ors Vs. M/s JSS
Buildcon Pvt. Ltd. & Ors**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present: Mr. Kunal Sabharwal, Advocate for the petitioner
Mr. Krishnendu Datta & Mr. Rahul Malohtra, Advocates for the
Respondent

ORDER

The application on maintainability filed by the Respondent has been addressed at length by them. Ld. Counsel for the petitioner wishes to address his arguments on the next date.

Be listed as Item no.1 on the next date.

To come up on 4.5.2018.


-Sd-1

**(S. K. Mohapatra)
Member (T)**


-Sd-

**(Ina Malhotra)
Member (J)**